

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.07.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024	Nagarjuna Agro Chemicals Private Limited & 3 Ors. Vs Shrikant Gopilal Rathi& 4 Ors.	Mr. TK Bhaskar	
2	Comp App (AT) (CH) No.38/2024 For Stay IA No. 662 & 665/2024 For Directions IA No. 663/2024 For Exemption IA No. 664/2024	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & 13 Ors.	Mr. Sandeep Dewan (Party-in-Person)	
3	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024 For Condone Delay IA No. 452/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of M/s Lanco Vidarbha Thermal Power Ltd	Ms. Durga Dutt	Ms. Anbarasi Rajendran
4	Comp App (AT) (CH) (Ins) No.165/2024 For Condone Delay IA No. 436/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments TrustVision India Fund Vs Enforcement Directorate, through Joint Director, Hyderabad Zonal Office & 5 Ors.	Mr. A Ram Kumar	
5	Comp App (AT) (CH) (Ins) No.246/2024 For Stay IA No. 651/2024	C Sivasami, Resolution Applicant, Topkmit Processing Mills Pvt. Ltd. Vs Mr. AR Ramasubramania Raja, Liquidator, Topkmit Processing Mills Pvt. Ltd. & Anr.	Mr. Sankar Varadharajan	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Sathur Vs Dictasol (India) Private Limited & 10 Ors	Mr. S Ram Babu	
7	TA (AT) No. 275/2021 (CA (AT) No. 54/2020 For Stay IA No. 869/2020)	AI-Sami Agro Products Pvt. Ltd. & 6 Ors. Vs Mrs. DuanHongli & Anr.	Mr. Aaditya A Pande	M/s Hussein & Co
8	Restoration App No. 4/2024 In Comp App (AT) (CH) (Ins) No. 92/2023 IA No. 697 /2023 IA No. 4/2024	Haritham Buyers Association Vs P T Joy & Ors	Mr. Sukumar Nainan Oommen	
9	Restoration App No. 5/2024 In Comp App (AT) (CH) No. 9/2024 IA No. 155/2024 IA No. 156/2024 IA No. 157/2024	Employees Provident Fund Organisation Vs M/S.Sathavahana Ispat Limited & Anr.	Dr. S. Vidya	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020)	Nurani Subramanian Suryanarayanan Liquidator for M/s Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & 2 Ors.	Mr. Aravind C	Mr. G Bharadwaj- R1 R2
11	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
12	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors. WITH	Mr. Pankaj Jain	Ms. Moulshree- R1 Mr. Sanyat Lodha Mr. Anant MerathiaR8

13	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
14	TA 106-107/2021 (Comp App (AT) No. 171-172/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
15	TA (AT) No. 96/2022 (CA (AT) No. 181/2020)	Ms. T. Shanmugapriya Vs M/s Skylift Cargo Private Ltd & 3 Ors.	M/s R&P Partners	Mr. Kaushik N Sharma- R1 & R2 Mr. Krishna N Reddy- R3
WITH				
16	TA (AT) No. 98/2022 (CA (AT) No. 180/2020)	Mr. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & Ors.	M/s R&P Partners	Mr. Kaushik N Sharma- R1 & R2
17	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana For Caveator

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA (AT) No. 295/2021 (CA (AT) No. 128/2021)	Aurore Life Sciences Pvt. Ltd. Vs Dayakar Reddy Mallu & 10 Ors.	Mr. K Gowtham Kumar	
19	TA (AT) No. 82/2021 (CA (AT) No. 347/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs Mr.R.P Trivikram & 12 Ors.	Mr. D Abhinav Rao	
20	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr.	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju- R2

21	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd & Anr.	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1
22	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas & 3 Ors.	Mr. Zoheb Hossain	Mr. Anirudh Krishnan- R1 Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao- R3 Mr. Abhishek Jenasenan- R4
23	Comp App (AT) (CH) (Ins) No. 335/2023 For Condone Delay IA No. 1017/2023	Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd.	Mr. Perikal K Arjun	Ms. Arthi Fernandes
24	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 To dispense with IA No. 1062/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3
25	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 To dispense with IA No.1079/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3
26	Comp App (AT) (CH) (Ins) No. 381/2023	Mamtha Steels Corporation Vs Yosmite Engineering Pvt. Ltd.	Mr. Ramesh Kumar Chopra	Mr. Pradeep Jayaraman
27	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Mr. Aashutosh Srivatsava	Ms. Poornima Hatti R1
28	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs M/s. Om Shakti Renergies Limited	Mr. Afrat Mohammed	Mr. VVSN Raju

29	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru s. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd. & 4 Ors.	Mr. B Vijay	
30	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	M/s Swan LNG Pvt. Ltd. Vs Mr. Krishna Komaravolu, RP of Mantovani Di Dharti Pvt. Ltd. & 4 Ors.	Mr. Kumar Anurag Singh	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
32	Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021 For Additional docs IA No. 348 & 349/2023	M/s Malayalam Industries Ltd. Vs. Mr. K Easwar Pillai, RP of M/s. Mathstraman Manufacturers and Traders Pvt. Ltd. & 6 Ors	Mr. G.R. Lakshmanan	Mr. S. Sethuraman
33	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors.	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1 Mr. Gunasekaran, Liquidator- R2, R3
34	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil kumar & 11 Ors	Ms. Harshini Jhothiraman	M/s Shardul Amarchand & Co- R1-R4 Mr. Alishan Naqvee R5-R12
35	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No.308/2022	Nanadamuri Meenalatha, Erst. Director of Vantage Spinners Pvt. Ltd. Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan- R1

36	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
37	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy R1 Ms. Harshini Jhothiraman- R2
38	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 To Vacate Stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2
39	Comp App (AT) (CH) (Ins) No. 216/2023 For Condone Delay IA No. 713/2023 For Delay in refiling IA No. 712/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd	Mr. Bharat B Jain	Mr. KK Vigneshwar
40	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd. & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3
41	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	M/s Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator Bajrang Kunj	Mr. Rohit Jain	Mr. Pranay Agarwal
42	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No.263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1

43	Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No.331/2024 For Stay IA No.332/2024 Additional docs. IA No. 333, 468 & 546/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Ms.Lakshana Viravalli- R1
44	Comp App (AT) (CH) (Ins) No. 127/2024 For Stay IA No. 341/2024 For Urgent listing IA No. 342/2024 For Directions IA No. 449/2024	M/S. Rocksand Minerals Pvt. Ltd. Vs J. Karthiga, RP of G.K. Steel and Allied Industries Ltd. & 3 Ors.	Mr. Adharsh S Mr. Jerin Asher Sojan	Mr. ML Ganesh- R2 Mr. Ravi Rajagopalan- R4
45	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No. 339/2024 For Exemption IA No. 337 & 338/2024 Additional doc. IA No. 579/2024 Delay in filing docs. IA No. 580/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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